

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW
ORIGINAL APPLICATION NO: 366/2003.

this, the 27th day of February 2004.

HON'BLE SHRI S.P. ARYA MEMBER(A)

Bhagwati Prasad Singh, aged about 86 years s/o Shri Ram Harakh Singh, resident of Village Dahiyawan, Post Dahiyawan, District Chhatrapati Sahuji Mahraj Nagar.

....Applicant.

BY Advocate Shri : None.

VERSUS

1. Union of India through its Secretary, Ministry of Mines, New Delhi.
2. Deputy Director General (M.E.) Engineering and Transport Division Central Head Quarter, Geological Survey of India, 4- Ghouringee lane, Calcutta.
3. Controller of Accounts, Central Accounts Office, (Dept of Mines) Geological Survey of India, 16-A Bhabwani Road, Calcutta.
4. Pay Accounting Officer Central Pension Accounting Office, Ministry of Finance, Govt. of India Trikoot II Complex Bhikji Coma Place, Behind Hotel Hyatt Regency New Delhi.

... Respondents.

BY Advocate Shri Sunil Sharma.

ORDER(ORAL)

BY SHRI S.P. ARYA MEMBER(A)

On perusal of the record, the relief sought for in this

Original Application is for grant of retiral benefits in terms of the Government of India Department O.M. dated 17.12.98 and revised ^{issue 16} ~~the~~ P.P.O.. The reply filed by the respondents shows that the request of the applicant has already been acceded to. The O.A. is accordingly dismissed. If any grievance with regard to the revision of the P.P.O still persist, the applicant may approach the appropriate forum. No costs.

24/3/2000
MEMBER(A)

V.